

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

(IB)-346/ND/2018

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)**

**Dr. DEEPTI MUKESH  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.08.2018.**

**NAME OF THE COMPANY: M/s. Ultimate Infracity Pvt. Ltd. V/s. M/s. Bullan  
Buildtech Pvt. Ltd. & Ors.**

**SECTION OF THE COMPANIES ACT: 9 of IBC, 2016**


**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

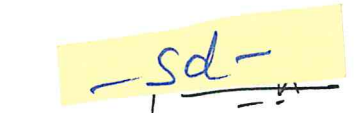
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**Present: Mr. Kushagra Bansal, Advocate for the Petitioner**

**ORDER**

No time left. Renotify this case on 7<sup>th</sup> September, 2018.

  
**(Deepa Krishan)  
Member (T)**

  
**(Dr. Deepti Mukesh)  
Member (J)**